

Annexure 7

Name of the Corporate debtor: Archon Engicon Limited
 Date of commencement of CIRP: 07.09.2021
 List of creditors as on: 15.01.2022

List of operational creditors (Government Dues)

| Sl. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|-----|-----------------------------------------------------------------|------------------------------|------------------------------|---------------------------|----------------|---------------------------|--------------------------------------|-------------------------------------|-----------------------------|------------------------|-----------------------------------------|----------------------------|---------------------------------|------------------------------|------------------------------------|-----------------|--|
| | Department | Government | Identification No. | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | | |
| 1 | Ass Commissioner of State Tax, State Tax Officer - 4, Ahmedabad | State Tax office | | 21-09-2021 | 1,49,54,61,779 | 1,44,84,87,207 | Government dues-Operational Creditor | NA | NA | No | | | - | 4,69,74,572 | - | | |
| 2 | Deputy Commissioner, CGST & CX, Kalol Division Gandhinagar | Central GST & Central Excise | Central GST & Central Excise | 28-12-2021 | 1,30,61,00,425 | - | Government dues-Operational Creditor | | | | | | | - | 1,30,61,00,425 | | |
| | TOTAL | | | | 2,80,15,62,204 | 1,44,84,87,207 | | | | | | | - | - | 4,69,74,572 | 1,30,61,00,425 | |